

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'C' BENCH, KOLKATA**

(Before Sri Rajpal Yadav, Vice President & Sri Manish Borad, Accountant Member)

**I.T.A. No.: 1823/Kol/2019
Assessment Year: 2015-16**

Xplore Tech Services Private Limited.....Appellant
[PAN: AAACX 0323 Q]

Vs.

DCIT, Circle-4(1), Kolkata.....Respondent

Appearances by:

None appeared on behalf of the Assessee.

Sh. G.H. Sema, Addl. CIT, appeared on behalf of the Revenue.

Date of concluding the hearing : April 7th, 2022

Date of pronouncing the order : April 7th, 2022

ORDER

Per Manish Borad, Accountant Member:

This appeal filed by the assessee pertaining to the Assessment Year (in short "AY") 2015-16 is directed against the order of Id. DCIT, Circle-4(1), Kolkata u/s 143(3) r.w.s. 144C(5) and 92CA(3) of the Income Tax Act, 1961 (in short the "Act") dated 23.05.2019.

2. At the outset, Id. Counsel for the assessee submitted that the assessee opted under the *Vivad Se Vishwas Scheme, 2020*. Tax payable as per this scheme in the case of the assessee stood paid for the full and final settlement of tax arrears. Thus, Id. Counsel for the assessee requested for withdrawing the instant appeal vide letter dated 28.02.2022.

3. Per contra, Id. D/R did not have any objection to this request of Id. Counsel for the assessee.

4. We have heard Id. D/R and perused the records placed before us. We have gone through the facts narrated by the Id. Counsel for the assessee stated herein above and find that the assessee has opted under the *Vivad Se Vishwas Scheme, 2020* and paid taxes thereon. Request has been made for withdrawing the appeal. We, therefore, considering the facts of the case and

the request made at the behest of the assessee, dismiss this appeal as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 7th April, 2022.

Sd/-
[Rajpal Yadav]
Vice President

Sd/-
[Manish Borad]
Accountant Member

Dated: 07.04.2022

Bidhan (P.S.)

Copy of the order forwarded to:

1. ***Xplore Tech Services Private Limited, Plot Y-9, Block-EP, Salt Lake, Kolkata-700 011.***
2. ***DCIT, Circle-4(1), Kolkata.***
3. CIT(A)-
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata

Date of Dictation	07.04.2022
Date on which the typed order is placed before the dictating Member and other Member	07.04.2022
Date on which the order came back to Sr. P.S.	.04.2022
Date on which file(s) go(es) to the Bench Clerk	.04.2022
Date on which file(s) go(es) to the O.S.	
Date of despatch of the order	